

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1391 of 2019**

**IN THE MATTER OF:**

**Nayan N Raheja**

**....Appellant**

**Vs.**

**Catalyst Trusteeship Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Abhijit Sinha and Ms. Manmeet Kaur and Mr. Raghuveer Kapur, Advocates**

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Kamal Gupta and Ms. Arveena Sharma, Advocates**

**ORDER**

**04.02.2020:** Due to paucity of time this matter could not be taken up.  
Post this Appeal 'For Admission (After Notice)' on **04<sup>th</sup> March, 2020.**

[Justice Venugopal M.]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

sa/nn